HIGH COURT OF SIKKIM GANGTOK

No.: 296 /ESTT./HCS

Date: 13.08.2025

O-F-F-I-C-E O-R-D-E-R

In partial modification of Office Order No.304/ESTT./HCS dated 27.09.2023, Mr. Rudra Prasad Rimal, since promoted as Additional Registrar(IT), shall continue to perform duty as the Section-in-Charge of the Protocol Section in addition to his regular duties, until further orders.

By Order,

Sd/-(Prajwal Khatiwada) Registrar General

Memo No. 6097 -7014/ESTT./HCS

Date: 13.08.2025

Copy to:-

- 1. Mr. Rudra Prasad Rimal, Additional Registrar (I.T.),
- 2. Addl. Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim.
- 3. Addl. Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
- 4. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
- 5. Registrar(Judicial Service), High Court of Sikkim.
- 6. Central Project Coordinator, High Court of Sikkim.
- 7. Chief Accounts Officer, High Court of Sikkim.
- 8. Dedicated Pay & Accounts Extension Office, High Court of Sikkim.
- 9. Accounts Section, High Court of Sikkim.
- 10. All Section In-charge, High Court of Sikkim.
- 11. Personal file.
- 12. File and
- 13. Guard file.

Registrar